

**HIGH COURT OF THE STATE OF TELANGANA AT HYDERABAD**

**TENDER NOTIFICATION**

**ROC No. 173/2020/J.SPL. (BLDGS) DATED 27-05-2020**


Sealed quotations are invited for purchase and installation of 44 Nos. of Air Purifiers for use of the Hon'ble Judges and in Registrars chambers and also in the Residential Offices.

The intending bidders shall now submit their quotations in a sealed cover with reputed brands/make and relevant warranty etc., if any, to the undersigned upto 5.00 p.m. on **06.06.2020** and the quotations received after the said time and date will not be entertained.

The award of contract shall be subject to the following terms and conditions:

**TERMS AND CONDITIONS**

- 1) The successful bidder has to specify the make and description of the Air Purifier with warranty.
- 2) Supply and installation of the 44 Nos. of Air Purifiers have to be done immediately after issuance of work order.
- 3) The successful agency has to submit the credit bill (including GST) after the installation of the said Air Purifier with necessary completion report.
- 4) The maintenance of the said Air Purifier has to be taken up by the same agency till the warranty period.



**REGISTRAR (MANAGEMENT)**